

District and Sessions Judge, Central, THC

IN THE COURT OF Sh. Lovleen

Presiding Off.-MACT

CIVIL CAUSE LIST DATED 26-04-2021 Total Cases:28

S.No.	Case Type	Old Case No.	Case No.	Title
<u>Misc. cases/purpose</u>				
1	MACT	546/2015	57486/16	KOMAL SANPAL WO, DECEASED (F) (PETITION) Vs. RAJESH (OIC)
2	MACT	513/2016	57508/16	DEEPAK ROBINSON SO, DECEASED RAVI ROBBIN (FIR3116CIVIL LINSE) Vs. DEEPAK (UIIC)
3	MACT		801/19	KISHAN LAL (I)(FIR262/19/KOTWALI) Vs. PAPPU GUPTA (BAJAJ ALLIANZ GEN.)
4	MACT		62/20	SHANKAR SHAMBU (I)FIR571/15/TIMARPUR Vs. SANDEEP
5	MACT		63/20	ROHIT (I)(fir/timarpur) Vs. SANDEEP
6	MACT		64/20	MAAN SINGH (I)9FIR571/15/TIMARPUR Vs. SANDEEP
7	MACT		242/20	MANOJ KUMAR (I)(FIR131/19/DBG ROAD) Vs. DOGINDER SINGH (NIA)
8	MACT		243/20	LEESHA GUPTA (I)(FIR73/19/BARA HINDUR RAO) Vs. KALI CHARAN
9	MACT		372/20	DANISH AHMAD (I)(FIR62/19/MAURICE NAGAR) Vs. FAIZAAN ALI (ICICI)
10	MACT		387/20	VINAY KUMAR (i)(fir203/19/DBG ROAD) Vs. ASHISH (BAJAJ ALLIANZE)
<u>Misc./ Appearance</u>				
11	MACT		401/20	PARWATI (f)Lrs of deceased Aadhya Prasad Vs. ROHTASH SINGH
<u>Misc. cases/purpose</u>				
12	MACT		623/20	RAM PRAVESH (I) Vs. ADNAN
13	MACT		666/20	ANCHAL MISHRA w/o, DECEASED ANAND KUMAR MISHRA (F)(FIR38/19/SAKATPUR OUT SIDE) Vs. MINKU THAKUR (RELIANCE)
<u>Misc./ Appearance</u>				
14	MACT		11/21	SURENDER KUMAR GUPTA (I) (228/19 S ROHILLA) (SR. CITIZEN) Vs. UNKNOWN
<u>Misc. cases/purpose</u>				
15	MACT		67/21	GULAB SINGHAL (I)(FIR93/20/BURARI) Vs. NEERAJ KUMAR (GO DIGIT)
16	Misc DJ		114/21	OM PRAKASH (u/s 158) Vs. SHO SARAI ROHILLA
17	Misc DJ		166/21	ANSHU (APPLICATION US/ 158) Vs. SHO WAZIRABAD
<u>Plaintiff/Petitioner Evidence</u>				
18	MACT	1068/2014	56431/16	APARNA (I)(FIR90814BURARI) Vs. HARVANSH SINGH (OIC)
19	MACT	1067/2014	56540/16	PANKAJ SINGH (I)(FIR908147BURARI) Vs. HARVANSH SINGH (OIC)
20	MACT		486/18	JITENDER KUMAR (I) Vs. PARVINDER (IFFCO)
21	MACT		627/18	DAYACHAND (I)(FIR99/18/TIMARPUR) Vs. SONIYA (NIC)
22	MACT		884/18	KUSHAL KUMAR (petition) Vs. ARUN KUMAR MAHENDRU
<u>Defendant/Respondent Evidence</u>				
23	MACT	832/2014	56836/16	RAM KISHOR Vs. MANJEET SINGH
24	MACT		58466/16	ANITA SETHI W/O, DECEASED VIRENDER PAL SETHI (F)(FIR484/14/K.GATE) Vs. OM PRAKASH MANDAL (UIIC)
25	MACT		854/17	DEVENDER SINGH (I) (FIR 41/17/RAJINDER NAGAR) Vs. CHHAVI NAGIA (NATIONAL INS. CO.)
<u>Final Arguments</u>				
26	MACT	583/2013	56713/16	AMAR CHAND DASS (I) Vs. UPENDER KUMAR YADAV (NIIC)
27	MACT		58333/16	KUSUM N/O, DECEASED HIMANSHU VERMS (F)(PETITION) Vs. DHARMENDER DHIMAR (NIC)

13-09/21

21-05/21

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S.No.	Case Type	Old Case No.	Case No.	Title
28	MACT		58544/16	RANJEET KUMAR YADAV(I)(FIR115/16/DBG ROAD) Vs. NAFE SINGH (OIC) 31/5/21